

Vidhan Sabha Question

Name of Department : Public Works
 Un-Starred Question No. : 1929
 Date of Reply : 02.03.2022
 Subject : DPRs
 Asked by : Sh. Nand Lal(Rampur)
 Concerned Minister : Chief Minister

Question	Reply																									
Will the Chief Minister be pleased to state that during last 3 years upto 01.02.2022, what is the number of DPRs prepared by the Public Works Department in Rampur Assembly constituency and by when the remaining DPRs will be prepared?	During the last 3 years up to 01.02.2022, 9 numbers DPRs amounting to Rs. 14647.26 lacs have been prepared in Rampur constituency under various scheme, detailed as under: <table border="1" style="margin: 10px auto; border-collapse: collapse; text-align: center;"> <thead> <tr> <th style="font-size: small;">Sr. No</th> <th style="font-size: small;">Name of Scheme</th> <th style="font-size: small;">Nos.</th> <th style="font-size: small;">Length (Kms)</th> <th style="font-size: small;">Amount (lacs)</th> </tr> </thead> <tbody> <tr> <td>1</td> <td>NABARD</td> <td>5</td> <td>18.950</td> <td>2071.29</td> </tr> <tr> <td>2</td> <td>CRIF</td> <td>2</td> <td>52.000</td> <td>10833.00</td> </tr> <tr> <td>3</td> <td>PMGSY</td> <td>2</td> <td>22.600</td> <td>1742.97</td> </tr> <tr> <td colspan="2">Total</td> <td>9</td> <td>93.550</td> <td>14647.26</td> </tr> </tbody> </table> <p style="text-align: center;">Scheme-wise detail is annexed as Annexure-A.</p> <p style="text-align: center;">Remaining 6 Nos. DPRs (detail annexed as Annexure-B) will be prepared after receipt of gift deeds from private land owners and FCA clearance.</p>	Sr. No	Name of Scheme	Nos.	Length (Kms)	Amount (lacs)	1	NABARD	5	18.950	2071.29	2	CRIF	2	52.000	10833.00	3	PMGSY	2	22.600	1742.97	Total		9	93.550	14647.26
Sr. No	Name of Scheme	Nos.	Length (Kms)	Amount (lacs)																						
1	NABARD	5	18.950	2071.29																						
2	CRIF	2	52.000	10833.00																						
3	PMGSY	2	22.600	1742.97																						
Total		9	93.550	14647.26																						

Annexure-A

Sr. No.	Name of Schemes	Name of the Roads	Length (KM)	Estimated Cost (In lacs)
1	NABARD	C/o motorable road from Sanai to Shandal in Gram Panchayat Dansa	3.250	296.30
2	NABARD	C/o 5/7 mtr. wide motorable road from Bathuna to Batheda km 0/0 to 3/383	4.250	391.66
3	NABARD	C/O road from Bahlidhar to Govt.Senior Sec. School Deothi upto village Deothi. Km. 0/0 to 3/450.	3.450	328.89
4	NABARD	Imp & Up-gradation of Jhakri -Khadkag- Makarola- Gaura road G.P Gaura & Jhakri.	5.000	803.98
5	NABARD	C/O Road from Soidhar to Tangri Dogri in GP Khamadi (Nankhari)	3.000	250.46
Total			18.950	2071.29
1	CRIF	Up gradation & strengthening of Tikkar Jarol- Gahan Nankhari Khamadi Road Km. 0/0 to 52/0 (Portion 0/0 to 28/000)	28.000	6340.00
2	CRIF	Up gradation & strengthening of Tikkar Jarol- Gahan Nankhari Khamadi Road Km. 0/0 to 52/0 (Portion 28/000 to 52/000)	24.000	4493.00
Total			52.00	10833.00
1	PMGSY-II	Upgradation of Sarahan Pithvi Road	8.000	772.74
2	PMGSY-II	Upgradation of Dakolar Shingla Road	14.600	970.23
Total			22.600	1742.97
Grand Total			93.550	14647.26

Annexure-B

Detail of DPRs w.e.f. 2018-19 to be Prepared under M.L.A. Priority in Rampur Assembly Constituency for funding under NABARD	
Sr. No.	Name of road
1	C/O Nagadhar to Delath road in G.P. Delath.
2	C/O Road to Khanotu from Taklech RD in GP Taklech.
3	C/o Bridge over Satluj at Rampur for Bye-pass in MC Rampur.
4	C/O Road from Bahli to Shangri Devnagar in GP Bahli(Rampur)
5	C/O Jawalda to Danewati Kharela road (Nankhari).
6	C/O Road Pajidhar to Pashgaon 15/20 in GP Ganvi.